

**NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)**

**CAUSE LIST**  
**Central Zonal Bench**  
**SuchnaBhawan,III<sup>rd</sup>Floor, Arera Hills**

**Date: 27<sup>th</sup> August, 2015**  
**TIME:10.30 hrs. to 13.15 hrs.**  
**14.00 hrs. to 16.00 hrs.**

**HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER**  
**HON'BLE MR. BIKRAM SINGH SAJWAN EXPERT MEMBER**

S.No	Case No	Parties	Counsel for parties	Remarks
<b>FOR HEARING</b>				
1.	Original Application No. 47/2015	Deepak Tiwari Vs. Municipal Corporation Sagar & 6 Ors.	Mr. Shivendu Joshi, Adv. Mr. Yavendra Yadav, Adv. Mr. Ayush Dev Bajpai, Adv. Mr. Shantanoo Saxena, Adv.	
2.	Original Application No. 92/2014 (CZ)	Sheeba wheels Pvt. Ltd. Vs. Rajasthan State PCB & Others	Mr. Arvind Soni, Adv.	
3.	Original Application No. 42/2015 (CZ)	Sheeba wheels Pvt. Ltd. Vs. Rajasthan State PCB & Others	Mr. Arvind Soni, Adv.	
4.	Original Application No. 45/2015(CZ)	Vinod Singh Vs. M.P. Water Resources Department & Ors.	Mr. Swapnil Gupta, Adv.	
5.	Original Application No. 70/2015 (CZ)	Jalil Mohammad Khan Vs. State of M.P. & Ors	Ms. Swapnil Gupta, Adv. Mr. Vijay Choudhary, Adv. Mr. Neel Choudhary, Adv. Mr. Vivek Choudhary, Adv.	
6.	<b>(M.A.No.478/15) in</b> Original Application No. 125/2013	Villagers of Village Patanwati 8 Ors. Vs. State of Rajasthan & 4 Ors.	Mr. Suresh Chand Sharma Mr. Vishal Bhatnagar Adv. Mr. Sandeep Singh, Adv. Mr. Sachin K. Verma, Adv. Ms. Sadhana Pathak Adv. Mr. Arvind Soni Adv. Mr. Vikram Singh Shekhawat Mr. Rohit Sharma Adv. Mr. Kedar Solanki Adv. Mr. Mukesh Meena Adv. Dr. M.S. Kachhwa Adv. Mr. Vishal Bhatnagar, Adv. Mr. Yogesh Bhatnagar, Adv. Mr. Siddharth Singh, Adv.	
<b>FOR COMPLIANCE</b>				
7.	Original Application No. 57/2013	Shree 1008 Kuwar Raj Rajeshwari Vs. Sunil Sharma& ors.	Mr. G.S. Rathore, Adv Mr. Devendra Sharma,Adv. Mr. Prakhar Dhengula, Adv. for R-1 Mr. Sachin K. Verma, Adv Mr. Ayush Dev Bajpai Adv. For R-2 Mr. Shivendu Joshi, Adv. for R-3 Mr. Sandeep Singh, Adv. for R-4	

8.	Original Application No. 25/2014 (CZ) (M.A.No.473/15) (M.A.No.474/15)	Babul Banjara Vs. State of M.P. & 9 Ors.	Mr. Om. S. Shrivastava, Adv. Mr. Dharamveer Sharma Ms. Parul Bhadoria, Adv. For - MPPCB Mr. Anand Tiwar, Adv. for R-1,2,4 & 5 Mr. Yadvendra Yadav, Adv.(CGWB) Mr. Deepesh Joshi Adv. Mr. Sachin K. Verma, Adv. Mr. Vishal Bhatnager Adv. Mr. Akash Telang Adv.	
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